GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO.2873 TO BE ANSWERED ON 11TH MAY, 2016

SHARING OF INFRASTRUCTURE

2873. SHRI SHRIRANG APPA BARNE: SHRI VINAYAK BHAURAO RAUT: SHRI NAGENDRA KUMAR PRADHAN: SHRI RAHUL SHEWALE: SHRI ANANDRAO ADSUL:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether presently the telecom operators are allowed to share only passive infrastructure such as towers, repeaters, and shelters;

(b) if so, whether the Department of Telecommunications proposes to allow sharing of active telecom infrastructure also such as antennae, feeder cables and transmission systems;

(c) if so, the details thereof and the infrastructure cost likely to be reduced after this move; and

(d) the manner in which the customer and operators are likely to be benefited therefrom?

ANSWER

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) & (b) No, Madam, Sharing of active infrastructure amongst Service Providers are also permitted based on the mutual agreements entered by them. Active infrastructure sharing is limited to antenna, feeder cable, Node B, Radio Access Network (RAN) and transmission system only.

(c) & (d) The sharing of active infrastructure would result in lowering of capital cost for setting up a telecom network. This would result in wider coverage and reduction of tariff which would be for benefit to the customer at large.
